

FORM A		
PUBLIC ANNOUNCEMENT		
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]		
FOR THE ATTENTION OF THE CREDITORS OF M/S ELLY REALCON PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	M/s. Elly Realcon Private Limited
2.	Date of incorporation of Corporate Debtor	09/08/2016
3.	Authority under which Corporate Debtor is incorporated	Companies Act, 2013, Registrar of Companies, NCT of Delhi & Haryana, New Delhi
4.	Corporate Identity Number of the Corporate Debtor	U45200DL2016PTC304157
5.	Address of the Registered office and Principal Office, if any, of Corporate Debtor	1/3571 Ram Nagar Extension, Shahdra, East Delhi, Delhi-110032, India
6.	Insolvency commencement date in respect of Corporate Debtor	14 th March 2023 (Order received on 16/03/2023)
7.	Estimated date of closure of insolvency resolution process	10 th September 2023 (180 days from the date of the order 14.03.2023)
8.	Name and the registration number of the insolvency professional acting as Interim Resolution Professional	Amit Agrawal Reg No.- IBBI/IPA-02/IP-N00185/2017- 18/10456
9.	Address and email of the interim resolution professional, as registered with the Board	H-63, Vijay Chowk, Laxmi Nagar, Delhi - 110092 Email Id- amitagcs@gmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	H-63, Vijay Chowk, Laxmi Nagar, Delhi - 110092 Email Id- ellyrealcon.amitagcs@gmail.com
11.	Last date for submission of claims	30 th March 2023 (14 days from the date of received of order i.e 16.03.2023)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Yes Allotees under a Real Estate Project under section 5(8)(f) of the Insolvency And Bankruptcy Code, 2016
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Mr. Manoj Kumar Purbey 2. Mr. Ankit Agrawal 3. Mr. Pradeep Kumar Rai
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/home/downloads Physical Address: Same as mentioned above in point 10 b) Details of authorized representatives are: 1. Name: Mr. Manoj Kumar Purbey Reg. No: IBBI/IPA-002/IP-N00374/2017-2018/11114 Address: Office No. 3, 2 nd Floor, B-32, Madhav Complex, Subhash Chowk, Laxmi Nagar, Delhi - 110092 Email : purbey31@gmail.com



2. Name: Mr. Ankit Agrawal
Reg No.- IBBI/IPA-002/IP-N01070/2020-2021/13514
Address: 62A, KK Hospital Road, Near Swamvar
Wedding Hall, (RAJENDRA NAGAR) , Bareilly,
Uttar Pradesh-243122
Email Id- ankitagarwalcs@gmail.

3. Name: Mr. Pradeep Kumar Ray
Reg. No: IBBI/IPA-002/IP-N01100/2021-2022/13648
Address: WZ 108, Shadipur, Main Bazar, New Delhi
110008
Email ID: pkrayip@gmail.com

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court-III), New Delhi has ordered the commencement of a corporate insolvency resolution process of the **M/s. Elly Realcon Private Limited** on 14th March 2023.

The creditors of **M/s. Elly Realcon Private Limited**, are hereby called upon to submit their claims with proof on or before 30th March 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [Real Estate Allottees] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/03/2023
Place: Delhi



Sd/-

Amit Agrawal
(Interim Resolution Professional)